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Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the March 22, 1975.

NOTIFICATION
INC OM - TAX

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NO. 858/F.No. 203/83/74-I.T.A. 17: It is hereby notified for general information that the institution mentioned below has been approved by Secretary, Department of Science and Technology, the prescribed authority, for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961. This notification is effective from 17th March, 1975.

INSTITUTION

BAKUL FINCHEM RESEARCH CENTRE, BOMBAY

(M.K. Pandey)

Under Secretary to the Government of India.

Copy forwarded to:

1. All Commissioners of Income-tax (2 copies)
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Shri N.P. Singh, Deputy Secretary, Deptt. of Science & Technology, Technology Bhawan, New Delhi (New Mehrauli Road) with reference to his U.O.No. DS/NCST/11(21)74 dated 17.3.1975.
5. Director, Bakul Finchem Research Centre, 5B, Manex, L.D. Ruparel Marg, Bombay-400006, with reference to his letter dated 28.10.1974.
6. Comptroller & Auditor General of India (20 copies).
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M.K.

(M.K. PANDEY)

Under Secretary to the Govt. of India.

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